

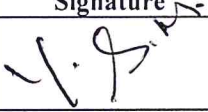
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

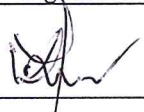

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 206/241//HBD/2017
NAME OF THE COMPANY	Lanco Hills Technology Park Private Limited & (09) Others
NAME OF THE PETITIONER(S)	Brahmagiri Realtors Private Limited
NAME OF THE RESPONDENT(S)	Lanco Hills Technology Park Private Limited & (09) Others
UNDER SECTION	59,241,242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for Petitioner	suryacorporatelawyer@gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. S. Srinivasa Iyengar	Advocate	dsrinivasadvocate@gmail.com 910703062	
Arjun Reddy	Advocate	9868832283	

Heard Mr.Y.Suryanarayana, learned counsel for the Petitioner and Mr.M.S.Srinivasa Iyengar and Mr.Arjun Reddy, learned counsels for the Respondents.

Learned Counsel for the Petitioner submit that he would file a rejoinder well before the next date of hearing and serve the copy to other side. Post the case on 06.12.2017 for final hearing.



Member (Technical)



Member (Judicial)